

No. 25/2/2016-NCLT
National Company Law Tribunal

6th Floor, Block -3,
CGO Complex, Lodhi Road
New Delhi-110003

Dated 29th July, 2016

ORDER

In continuation of notifications no. S.O.1934 (E) and 1935 (E) dated 1.6.2016 issued by the Central Government, Ministry of Corporate Affairs and order no. 10/03/2016-NCLT dated 5.7.2016 & No. 25/2/2016-NCLT dated 6.7.2016 and 19.7.2016.

2 In exercise of the powers conferred on Hon'ble President by rule 19 of National Company Law Tribunal Rules, 2016. The functions of the Registrar, NCLT (rule 17) are hereby delegated to the following officers for the Benches mentioned against their names. The powers are delegated to the person specific till further orders. The officers shall carry out the functions of Registrar mentioned in rule 17 of the NCLT Rules, 2016.

S. No.	Benches	Name	Designation
1	Ahemdabad	Sh. Ajay Kumar Meena	Assistant official Liquidator
2	Allahabad	Sh. Rajender Kumar	Assistant official Liquidator
3	Bengaluru	Ms. Geeta Mahalakshmi	Deputy Registrar of Companies
4	Chennai	Sh. Mukesh Kumar	Deputy Director
5	Chandigarh	Sh. Manjeet Singh	Deputy official Liquidator
6	Guahati	Ms. Bulbuli Richong	Company Prosecutor
7	Hyderabad	Smt. V. Annapurna	Assistant Director
8	Kolkata	Sh. M. Kannan	Deputy Director
9	Mumbai	Sh. S. P. Sawant	Assistant Director

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3. It is also clarified that the cases received from erstwhile CLB and new cases will be dealt/filed before the Benches under which the territorial jurisdiction falls, except the cases pertaining to the provisions of the Act mentioned in the order this Tribunal dated 19.7.2016. The Central Government has already been notified the territorial jurisdiction of the Benches vide notification dated 1.6.2016.

By order of the National Company Law Tribunal.


(Shiv Ram Baidwa)
Registrar

Copy to:

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. All Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Registrar, National Company Law Appellate Tribunal
5. Officers of National Law Tribunal, Principal Bench, New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Gauhati/ Hyderabad.
6. PS to Joint Secretary (Sh. Amardeep Singh Bhatia) Ministry of Corporate Affairs, New Delhi
7. All Registrars of Companies
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi-110003.
10. Bar Councils New Delhi/ Kolkata/Mumbai/Chennai.
11. NCLT, website/Notice Board